

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-262
IB-3144(ND)/2019

IN THE MATTER OF:

Parmod Kumar Anand.

Vs.

MBL Infrastructures Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 16.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

In view, of the Circular Dated 15.03.2020, the matter stands adjourned to 12.05.2020.


(Madhu Narula)
COURT OFFICER